

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 246  
(To be answered on the 5<sup>th</sup> August 2021)**

**TAKE OVER OF AIRPORTS UNDER PPP MODEL**

**\*246. SHRIMATI MAHUA MOITRA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether six airports are being handed over from Airports Authority of India (AAI) to Adani Group under PPP model and if so, the details thereof;
- (b) whether Adani Group had requested AAI to invoke force majeure to delay take over of these airports due to COVID-19 and if so, the details thereof;
- (c) whether force majeure has been accepted and if so, the details thereof;
- (d) the loss suffered by AAI due to the delay in handover of airports to Adani Group;
- (e) whether it is proposed to blacklist Adani entities for future bids and if so, the details thereof;
- (f) whether the security clearance from the Ministry of Home Affairs has been obtained for the purpose and if so, the details thereof; and
- (g) whether any steps have been taken to protect the personal data of individuals and if so, the details thereof?

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

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**(a) to (g): A Statement is laid on the Table of the House.**

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**Statement in reply to parts (a) to (g) of the Starred (\*) Question No. 246 for answer on 05.08.2021 regarding 'Take Over of Airports under PPP Model'**

**(a): Airports Authority of India (AAI) has awarded 06 airports namely Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operations, Management and Development under Public Private Partnership (PPP) to M/s Adani Enterprises Limited (AEL) for a lease period of 50 years.**

**(b) & (c): Yes, Sir. The Concessionaire invoked force majeure and sought extension of time of 205 days in taking over of three airports viz. Mangaluru, Ahmedabad and Lucknow in view of the lock down due to COVID-19 first wave. AAI had granted 03 months extension in this regard. These airports were subsequently handed over to AEL on 31.10.2020, 02.11.2020 and 07.11.2020 respectively, within the extension period granted. In respect of remaining three airports, viz. Jaipur, Guwahati and Thiruvananthapuram, the Concessionaire has issued force majeure event notices citing COVID-19 second wave outbreak and requested for 06 months extension of time. AAI has granted 03 months extension in this regard. Therefore, these three airports are yet to be handed over to the Concessionaire.**

**(d): Prior to handing over of the airports viz. Mangaluru, Ahmedabad and Lucknow, the revenue from these airports continued to be received by AAI. The revenue from the remaining three airports viz. Guwahati, Jaipur and Thiruvananthapuram will continue to be received by AAI till handing over of these airports to the Concessionaire. Further, as per the Concession Agreement, the Concession Period of 50 years commences from the date of takeover of the airport by the Concessionaire. Therefore, there is no loss to AAI due to delay in handing over of airports.**

**(e): No, Sir.**

**(f): Ministry of Home Affairs (MHA) has granted security clearance in respect of AEL for operating Ahmedabad, Lucknow, and Mangaluru airports, which was conveyed to AAI by Ministry of Civil Aviation on 09.01.2020. Subsequently, MHA granted security clearance in respect of AEL for operating Jaipur, Guwahati and Thiruvananthapuram airports, which was conveyed to AAI by Ministry of Civil Aviation on 11.12.2020.**

**(g): Adequate steps have been taken to protect the personal data of individuals.**

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